COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 141 OF 2017 &

IA NO. 359 OF 2017

Dated: 6th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sree Rayalaseema Alkalies and Allied Chemicals Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 21.02.2017 after serving copy on the other side.

List the matter on 18.01.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd